

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :01-06-2026

**Date : 01.06.2026**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	40993/2026	01.06.2026	ABLAPL-5678/2026	S ROUTRAY	C.O.		Order Dtd. 2026-05-29		(Seat No-)
2	40996/2026	01.06.2026	WP (C) - 17161/2026	L.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-)
3	40997/2026	01.06.2026	WP (C) - 16882/2026	P.K.PANI	C.O.	COURT NO. 20	Order Dtd. 2026-08-04		(Seat No-)
4	40998/2026	01.06.2026	WP (C) - 17009/2026	G.D.MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-06-29		(Seat No-)
5	41009/2026	01.06.2026	WP (C) - 17104/2026	A DAS	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-)
6	41022/2026	01.06.2026	WP (C) - 16866/2026	T K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-05-29	WRIT BRANCH-2	(Seat No-9)
7	41024/2026	01.06.2026	WP (C) - 17134/2026	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-35)
8	41027/2026	01.06.2026	WP (C) - 24391/2025	S.CH.SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2026-05-22	WRIT BRANCH-2	(Seat No-8)
9	41084/2026	01.06.2026	CRLMC-3183/2022	AK SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-05-22	CRIMINAL MISC	(Seat No-3)
10	41085/2026	01.06.2026	BLAPL-13417/2025	MD BISWAL	C.O.	COURT NO. 20	Order Dtd. 2026-05-21		(Seat No-3)
11	41086/2026	01.06.2026	BLAPL-13379/2025	MD BISWAL	C.O.	COURT NO. 20	Order Dtd. 2026-05-21	BAIL-2	(Seat No-17)
12	41087/2026	01.06.2026	BLAPL-2398/2026	MD BISWAL	C.O.	COURT NO. 20	Order Dtd. 2026-05-21		(Seat No-17)

13	41090/2026	01.06.2026	FAO-56/2020	MANGULI NAIK	C.O.	COURT NO. 20	Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(Seat No-5)
14	40999/2026	01.06.2026	CONTC-2839/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
15	41000/2026	01.06.2026	CONTC-2840/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
16	41001/2026	01.06.2026	CONTC-2841/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
17	41002/2026	01.06.2026	CONTC-2843/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
18	41003/2026	01.06.2026	CONTC-2844/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
19	41004/2026	01.06.2026	CONTC-2845/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
20	41005/2026	01.06.2026	OJC-4269/2000	MURALIDHAR BISWAL	GENERAL		Entire Order		(Seat No-5)
21	41006/2026	01.06.2026	OJC-4269/2000	MURALIDHAR BISWAL	GENERAL		Entire Brief		(Seat No-5)
22	41007/2026	01.06.2026	CONTC-2846/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
23	41008/2026	01.06.2026	CONTC-2847/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
24	41010/2026	01.06.2026	CONTC-2848/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)
25	41011/2026	01.06.2026	OJC-11406/1996	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH-3	(Seat No-12)
26	41012/2026	01.06.2026	RSA-424/2015	KISHORE KEDIA	GENERAL		Entire Document	SECOND APPEAL	(Seat No-1)
27	41013/2026	01.06.2026	OJC-9020/1996	SAILENDRA KUMAR DASH	GENERAL		Entire Order		(Seat No-1)
28	41014/2026	01.06.2026	WP (C) - 14932/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20		(Seat No-1)
29	41015/2026	01.06.2026	WP (C) - 14944/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH-3	(Seat No-12)
30	41016/2026	01.06.2026	WP (C) - 14945/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH-5	(Seat No-53)
31	41017/2026	01.06.2026	WP (C) - 16633/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-05-29		(Seat No-53)
32	41018/2026	01.06.2026	WP (C) - 2870/2026	SIBANANDA PATRA	GENERAL		Entire Brief	WRIT BRANCH-2	(Seat No-9)
33	41019/2026	01.06.2026	WP (C) - 13813/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-05-18		(Seat No-9)

34	41021/2026	01.06.2026	WP (C) - 21597/2022	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-3	(Seat No-12)
35	41023/2026	01.06.2026	WP (C) - 17170/2026	P K MOHANTY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-33)
36	41025/2026	01.06.2026	WP (C) - 30858/2025	GANAPATI SAHU	GENERAL		Judgement Dtd. 2026-04-16		(Seat No-33)
37	41026/2026	01.06.2026	WP (C) - 16350/2026	DINESH KUMAR PANDA	GENERAL		Entire Brief	WRIT BRANCH-3	(Seat No-51)
38	41031/2026	01.06.2026	WP (C) - 6258/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2	(Seat No-6)
39	41033/2026	01.06.2026	WP (C) - 6258/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-6)
40	41038/2026	01.06.2026	WP (C) - 6900/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
41	41041/2026	01.06.2026	WP (C) - 6900/2026	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
42	41044/2026	01.06.2026	ABLAPL-5544/2026	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-101)
43	41047/2026	01.06.2026	ABLAPL-5544/2026	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-101)
44	41054/2026	01.06.2026	DSREF-1/2003	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-101)
45	41058/2026	01.06.2026	ABLAPL-2317/2016	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-101)
46	41059/2026	01.06.2026	WPCRL-153/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
47	41060/2026	01.06.2026	CRLMC-2926/2021	HIRARAM BHOI	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-5)
48	41065/2026	01.06.2026	BLAPL-12237/2006	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-5)
49	41074/2026	01.06.2026	WPCRL-95/2022	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
50	41075/2026	01.06.2026	CRLMC-2733/2019	HIRARAM BHOI	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-6)

51	41076/2026	01.06.2026	CRLA-71/2019	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-6)
52	41077/2026	01.06.2026	CRREV-360/2002	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-6)
53	41079/2026	01.06.2026	ABLAPL-2826/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-6)
54	41080/2026	01.06.2026	ABLAPL-14676/2018	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-6)
55	41081/2026	01.06.2026	GA-11/2001	HIRARAM BHOI	GENERAL		Entire Document	CRIMINAL APPEAL	(Seat No-9)
56	41082/2026	01.06.2026	MJC-36/1999	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-9)
57	41083/2026	01.06.2026	CMAPL-520/2006	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-9)
58	41088/2026	01.06.2026	WP (C) - 9020/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-18		(Seat No-9)
59	41089/2026	01.06.2026	FAO-625/2026	DINESH KUMAR PANDA	GENERAL		Entire Brief		(Seat No-9)
60	40994/2026	01.06.2026	WP (C) - 8245/2003	S RAY	GENERAL		Petition	WRIT BRANCH-5	(Seat No-32)
61	40995/2026	01.06.2026	CRLMC-1699/2026	A K JENA	GENERAL		Order Dtd. 2026-06-24		(Seat No-32)
62	41020/2026	01.06.2026	CRLMC-5228/2025	RAKESH SAHOO	GENERAL		Order Dtd. 2026-05-22	CRIMINAL MISC	(Seat No-3)
63	41028/2026	01.06.2026	WP (C) - 14995/2020	S PRADHAN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-30)
64	41029/2026	01.06.2026	WP (C) - 15005/2020	S PRADHAN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
65	41030/2026	01.06.2026	WP (C) - 7832/2012	D K NAIK	GENERAL		Order Dtd. 2023-02-22 Petition,Annexure,	WRIT BRANCH-5	(Seat No-21)
66	41032/2026	01.06.2026	WP (C) - 9985/2014	Y DAS	GENERAL		Order Dtd. 2025-08-22	WRIT BRANCH-1	(Seat No-30)
67	41034/2026	01.06.2026	WPC (OAC) - 3372/2015	SK B ALI	GENERAL		Order Dtd. 2022-09-07	OA Branch	(Seat No-1)
68	41035/2026	01.06.2026	WP (C) - 17189/2026	S K BEHERA	GENERAL		Order Dtd. 2026-05-29		(Seat No-1)
69	41036/2026	01.06.2026	WP (C) - 8460/2017	SK B ALI	GENERAL		Order Dtd. 2017-05-15		(Seat No-1)
70	41037/2026	01.06.2026	WP (C) - 3172/2003	M R SAHOO	GENERAL		PetitionAnnexure,		(Seat No-1)
71	41039/2026	01.06.2026	WP (C) - 13174/2026	S K BEHERA	GENERAL		Order Dtd. 2026-05-13	WRIT BRANCH-1	(Seat No-1)

72	41040/2026	01.06.2026	WP (C) - 27112/2013	B RAY	GENERAL		Order Dtd. 2026-05-12	WRIT BRANCH-8	(Seat No-42)
73	41042/2026	01.06.2026	WP (C) - 5047/2024	B K PATI	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-5	(Seat No-22)
74	41043/2026	01.06.2026	WP (C) - 22200/2013	S RAY	GENERAL		Order Dtd. 2026-05-12	WRIT BRANCH-5	(Seat No-21)
75	41045/2026	01.06.2026	WP (C) - 22603/2019	S P SAHOO	GENERAL		Order Dtd. 2019-12-10	WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
76	41046/2026	01.06.2026	WP (C) - 29739/2022	R R DAS	GENERAL		Order Dtd. 2026-07-20	WRIT BRANCH-1	(Seat No-4)
77	41048/2026	01.06.2026	OJC-160/1975	N K ROUT	GENERAL				(Seat No-4)
78	41049/2026	01.06.2026	WP (C) - 9958/2024	B S SWAIN	GENERAL		Order Dtd. 2026-05-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
79	41050/2026	01.06.2026	WP (C) - 16499/2026	B K PARDHI	GENERAL		Order Dtd. 2026-05-22		(Seat No-109)
80	41051/2026	01.06.2026	CRLMC-3580/2025	S C BISWAL	GENERAL		Order Dtd. 5000-01-01	CRIMINAL MISC	(Seat No-6)
81	41052/2026	01.06.2026	WP (C) - 15312/2026	S R SAHOO	GENERAL		Order Dtd. 2026-05-15		(Seat No-6)
82	41053/2026	01.06.2026	WP (C) - 14843/2026	P C DAS	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-44)
83	41055/2026	01.06.2026	WP (C) - 15094/2026	K K NATH	GENERAL		Order Dtd. 2026-05-21	WRIT BRANCH-3	(Seat No-12)
84	41056/2026	01.06.2026	CRLMP-1522/2025	B K DAS	GENERAL		Order Dtd. 2025-12-15		(Seat No-12)
85	41057/2026	01.06.2026	WP (C) - 14573/2026	S K BISWAL	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-5	(Seat No-21)
86	41061/2026	01.06.2026	WP (C) - 16063/2026	PRASANT KUMAR PATRI	GENERAL		Order Dtd. 2026-05-21	WRIT BRANCH-6	(Seat No-35)
87	41062/2026	01.06.2026	WP (C) - 7826/2025	A K BEHERA	GENERAL		Order Dtd. 2026-05-18	Petition, Annexure,	(Seat No-35)
88	41063/2026	01.06.2026	WA-848/2025	B K SWAIN	GENERAL		Order Dtd. 2026-05-12		(Seat No-35)

89	41064/2026	01.06.2026	WA-799/2025	B K SWAIN	GENERAL		Order Dtd. 2026-05-12		(Seat No-35)
90	41066/2026	01.06.2026	WA-2315/2024	B K SWAIN	GENERAL		Order Dtd. 2026-05-12		(Seat No-35)
91	41067/2026	01.06.2026	WP (C) - 13932/2026	R R DAS	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
92	41068/2026	01.06.2026	WP (C) - 16067/2026	PRASANT KUMAR PATRI	GENERAL		Order Dtd. 2026-08-13		(Seat No-25)
93	41069/2026	01.06.2026	WA-790/2025	B K SWAIN	GENERAL		Order Dtd. 2026-05-12		(Seat No-25)
94	41070/2026	01.06.2026	WP (C) - 15158/2024	B K SWAIN	GENERAL		Order Dtd. 2026-05-12	WRIT BRANCH-7	(Seat No-48)
95	41071/2026	01.06.2026	CRLMP-1522/2025	B K DAS	GENERAL		Order Dtd. 2025-12-15		(Seat No-48)
96	41072/2026	01.06.2026	WP (C) - 25510/2025	A K PANDA	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-6	(Seat No-35)
97	41073/2026	01.06.2026	WP (C) - 25535/2025	A K PANDA	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-8	(Seat No-42)
98	41078/2026	01.06.2026	FAO-432/2018	G D MALLICK	GENERAL		Order Dtd. 2025-03-19 Petition, Annexure,	MISC. APPEAL SEC.	(Seat No-2)

**N I C (Software Team)**